

Date: April 10, 2026

RBI invites public comments on the draft 'Reserve Bank of India (Non-Banking Financial Companies – Concentration Risk Management) Third Amendment Directions, 2026'

Public consultation no. C2R/2026-27/455

The framework for concentration risk management for NBFCs is outlined under the [Reserve Bank of India \(Non-Banking Financial Companies – Concentration Risk Management\) Directions, 2025](#). The Reserve Bank has undertaken a review of these provisions for NBFC – Upper Layer.

Accordingly, the draft '[Reserve Bank of India \(Non-Banking Financial Companies - Concentration Risk Management\) Third Amendment Directions, 2026](#)' have been issued for public comments.

Additional comments or any attachments may also be submitted over by feedbacksignbfc-1@rbi.org.in.

Last date for submission of comments is May 04, 2026.

[Draft Amendment Directions](#)